

OFFICE OF THE PR. DISTRICT AND SESSIONS JUDGE UDHAMPUR

ORDER

No: 54/
Date: 3.6.22

Following arrangement is made for the disposal of emergent criminal matters during summer vacations from **06.06.2022** to **20.06.2022** in District Udhampur.

S.No	Name of the Officer	Date
01.	Sh.S.C Katal Addl. District & Sessions Judge Udhampur	06.06.2022 to 12.06.2022
02.	Sh. Y.P Bourney Pr. District & Sessions Judge, Udhampur	13.06.2022 to 20.06.2022

Sd/-
(Y.P.Bourney)
Pr. District & Sessions Judge,
Udhampur.

No: PDJ/udr/22/497-505. Date: 03-06-2022.

Copy to the:

1. Registrar General, High Court of J&K and Ladakh, at Srinagar for kind inf.
2. Sh.S.C.Katal, Addl. Distt. & Sessions Judge Udhampur for Compliance.
3. Copy to all Duty Magistrates during the summer vacation for compliance
4. Senior Superintendent of Police Udhampur for inf.
5. President Bar Association Udhampur for inf.
6. Public Prosecutor Udhampur for inf.
7. System Officer e-Courts Section for uploading the order in the official website.
8. Notice Board.
9. Office File.